

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 287 11993 (in OA. 123/91)

B.D. Toshi

Versus U.O. & Amr.

Date of Order

Orders

This is an MP. (in OA. No. 123/93 - OA, in due course), for early hearing of the case (OA. No. 123/93). This is in order.

So (P) for MP

MS

Register & Put up in Court for admission on 17-5-93 after OA

REGISTRAR
C.A.T., JAIPUR

17.5.93

Present: → Sh. Rajneer Singh, counsel for the petitioner.

The applicant has submitted an application for early hearing as the similar matters are listed on 20.5.93.

OA 123/91 may also be listed on 20.5.93 with OA 124/91.

The MP stands disposed of.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

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